

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:260
ANSWERED ON:25.07.2000
DISPERSED TRIBALS
UMMAREDDY VENKATESWARLU

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government have received representations about the living conditions of dispersed tribals and their economic needs;
- (b) if so, the details thereof;
- (c) the issues raised in these representations alongwith the reaction of the Government thereto;
- (d) the reasons for not sending any officer/team to assess the problem of dispersed tribals; and
- (e) the steps taken/proposed to be taken by the Government to solve the problems of dispersed tribals?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) Yes, Sir.

(b)&(c) This Ministry has received representation from Dr. Pullarao regarding lack of drinking water and housing facilities for dispersed tribals in West Godavari district of Andhra Pradesh.

(d) The Ministry of Social Justice and Empowerment had deputed one officer to West Godavari District during November 9-11, 1998 to assess the problems of dispersed tribals.

(e) The State Government has been advised to utilize a portion of funds out of Special Central Assistance to Tribal Sub Plan for dispersed tribals to meet their needs.